

NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI
REGISTRAR'S COURT - CAUSE LIST

Mrs. Meena Satheesh
Ld. Registrar

Date: 07-02-2018
Time: 12 Noon

Court – 1

Sl. No	Case No.	Parties	Counsel for Parties	Remarks
1	Review Application No.15 of 2017 IN Application No.243 of 2014(SZ)	M/s. Sri Suryodaya Processing (P) Ltd., Unit – I and II, Periasemur Post, Erode Vs S.M.Govindasamy, Secretary, People Health and Development Council, Erode and 5 others	M/s. S.Kolandasamy Counsel for Applicant M/s. A.Suresh Sakthimurugan for R1 M/s. Rita Chandrasekar for R3 & R4	R6 called Absent, R2 & R5 MoA not filed, For Reply of R1,R3,R4
2	Review Application No.16 of 2017 IN Application No.244 of 2014(SZ)	M/s. Sri Suryodaya Processing (P) Ltd., Unit – I and II, Periasemur Post, Erode Vs S.M.Govindasamy, Secretary, People Health and Development Council, Erode and 5 others	M/s. S.Kolandasamy Counsel for Applicant M/s. A.Suresh Sakthimurugan for R1 M/s. Rita Chandrasekar for R3 & R4	R6 called Absent, R2 & R5 MoA not filed, For Reply of R1,R3,R4
3	Application No.188 of 2017 (SZ)	C.H.Balamohanan Pudhucherry Vs The Union of India Rep.,by its Secretary to the Government, Ministry of Environment, Forest and Climate Change, New Delhi and 6 others	M/s. Yogeshwaran.A Counsel for Applicant M/s. K.R. Harin for R2,R3 & R5 M/s. G.Dhamodaran for R6 M/s. S.Padma for R7	R1,R4 Called Absent For Reply of R2,R3, R5 to R7

4	Application No. 252 of 2017 (SZ)	<p style="text-align: center;">Udaya Suvara, Karnataka and another Vs The Deputy Commissioner / Chairman Udupi District Sand Monitoring Committee, Udupi and others</p>	<p style="text-align: center;">M/s. Ranjan Shetty Counsel for Applicant</p> <p style="text-align: center;">M/s. Devraj Ashok for R1 to R4 M/s. V.V.Siva Kumar for R6 M/s. B.Thilak Narayanan for R7</p>	<p>MoA of R5 R8 Notice Returned For Reply of R1 to R4,R6,R7</p>
5	Application No.256 of 2017 (SZ)	<p style="text-align: center;">Central Pollution Control Board Through Shri S.Suresh Regional Director, Regional Directorate (South) Bengaluru Vs M/s.Shree Halasiddanath SSK Ltd., Rep.,by General Manager, Belgaum – Dist, Karnataka and 19 others</p>	<p style="text-align: center;">M/s. D.S.Ekambaram Counsel for Applicant</p> <p style="text-align: center;">M/s. K.Mohan for R1 M/s. M.R.Gokul Krishnan for R2 M/s. Devraj Ashok for R3 M/s.Arjun Suresh for R4 M/s. H.Yasmeen Ali for R5,R11,R14 & R16 M/s. Gunasekaran for R7 M/s. King & Patridge for R9 M/s. T.Sai Krishnan for R10 & R13 M/s. Rema Smrithi for R18 M/s. Aiyar & Dolia for R20</p>	<p>R8 & R17 Awaits Acknowledgement, R12 Called Absent, R6 & R19 MoA not filed, For Reply of R1 to R5,R7,R9,R10,R11, R13 to R16,R18 & R20 yet to file</p>

For further details, please log on to our website [www. greentribunal.gov.in](http://www.greentribunal.gov.in)

Registrar